NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

45/241-242/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN

HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: Sh. Krishan Swaroop & Anr Vs. Nutrichem Laboratories India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner:

Counsel for the Petitioner

For the Respondent: None

ORDER

Notice to the Respondent vide all modes including through the process of the Bench returnable on 5.3.2018. Affidavit of service be filed.

(Deepa Krishan)

Member (T)

-S-d71

(Ina Malhotra) Member (J)